

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.04.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 300 of 2022	Durgesh Kumar Sharma Proprietor Salasarbuilders Vs. Rangraj Realtors Pvt. Ltd.	Gitanshi Arora	
2.	Comp. App. (AT) (Ins) No. 377 of 2022	Puneet Aggarwal Vs. Manish Kumar & Ors.	Anurag Ojha	
3.	Comp. App. (AT) (Ins) No. 382 of 2022	Lopa Pankaj Dave (Suspended Director of Raymon Patel Gelatine Pvt. Ltd.) Vs. Sunandaben R. Patel & Anr.	Manisha Chaudhary	Karl Shroff Janhavi Jatar-R1 Bhaskar Gopal Shetty
4.	Comp. App. (AT) (Ins) No. 386 of 2022	SPBP Holding Pvt. Ltd. Shareholder of Aryavrat Trading Pvt. Ltd. Vs. Dena Bank & Anr.	Aastha Mehta	
5.	Comp. App. (AT) (Ins) No. 404 of 2022	Jitesh Gupta Ex Resolution Professional Homestead Infrastructure Development Pvt. Ltd. Vs. Lokendra Kumar Gupta & Ors.	Neeraj Sharma	
6.	Comp. App. (AT) (Ins) No. 424 of 2022	E-Homes Infrastructure Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Anr.	Vipul Ganda	Sourav Roy
7.	Comp. App. (AT) (Ins) No. 432 of 2022	Santosh Pawar Vs. Reliance Commercial Finance Ltd & Anr.	Shrey Yadav	

8.	Comp. App. (AT) (Ins) No. 434 of 2022	Dinesh Sood Resolution Professional (RP) of Neo Infrastructure Pvt. Ltd. Vs. New Okhla Industrial Development Authority (Noida Authority)	Dinesh Sood	
9.	Comp. App. (AT) (Ins) No. 436 of 2022	Vinita Agarwala & Ors. Vs. Power Pack Steel Industries Pvt. Ltd.	Shruti Agarwal	
10.	Comp. App. (AT) (Ins) No. 438 of 2022	Godrej & Boyce Mfg. Co. Ltd. Vs. Satec Envir Engineering (India) Pvt. Ltd.	Surekha Raman	
11.	Comp. App. (AT) (Ins) No. 439 of 2022	Regional Provident Fund, Jaipur Vs. Pratibha Khandelwal (RP) & Ors.	Kaushik Kumar Dey	
12.	Comp. App. (AT) (Ins) No. 440 of 2022	Chandra Prakash Vs. Naveen Chaudhri (Suspended Director)	Sanju Kumar	

For Admission (After Notice)

13.	Comp. App (AT) (Ins) No. 1451 of 2019	Om Prakash Pandey Vs. Bank of India & Anr.	Manisha pandey	Medha Tandon Seema Sonam Mallik-R1
14.	Comp. App. (AT) (Ins) No. 1088 of 2021 & I.A. No. 518 of 2022 (With Defects)	Davinder Kumar Singhal Director (Power Suspended) of Medinnbelle Herbal Care Pvt. Ltd. Vs. Sanjay Kumar Chetwani & Anr.	Aditya Madaan	Harsh Gokhale Kunal Negi-R1 Gautam Singhal Santanu Kr. Samant-R2
15.	Comp. App. (AT) (Ins) No. 63 of 2022	Anju Agarwal Interim Resolution Professional for Alpine Realtech Pvt. Ltd. Vs. Committee of Creditors of Alpine Realtech Pvt. Ltd.	Abhishek Anand	Chetna Bisht
16.	Comp. App. (AT) (Ins) No. 88 of 2022	Principal Commissioner of Customs Noida Customs Commissionerate Vs. Arvind Mittal Interim Resolution Professional of Mkm Technologies	Shilendera K. Singh	Amar Vivek Aditya Gauri

17.	Comp. App. (AT) (Ins) No. 118 of 2022	Chhattisgarh State Power Distribution Company Ltd. (CSPDCL) Vs. Salasar Steel and Power Ltd. and Ors.	Ravi Sharma	Abhishek Anand Kunal Godhwani-R2-R5 Jishnu Chowdhury-R3 Aniket Agarwal-R1 & R4
18.	Comp. App. (AT) (Ins) No. 128 of 2022	Cimco Projects Ltd. and ors. Vs. Anup Kumar (Resolution Professional) Shiv kala Developers Pvt. Ltd. & Anr.	Santosh Pandey	Abhijeet Sinha Shankari Mishra Vibhor Sachan Anup Kumar
19.	Comp. App. (AT) (Ins) No. 177 of 2022	IndusInd Bank Ltd. Vs. Rajendra K. Bhuta Resolution Professional of Trust House Commerce Centre Pvt. Ltd. & Ors.	Rubina Khan	Rajendra K. Bhuta Darryl Periera Mayank Kshirsagar- R1
20.	Comp. App. (AT) (Ins) No. 188 of 2022	CBRE South Asia Pvt. Ltd. Vs. United Concepts And Solutions Pvt. Ltd.	Pratik Malik	Ramya Aggarwal Sahil Sethi
21.	Comp. App. (AT) (Ins) No. 215 & 216 of 2022 & I.A. No. 818 & 819 of 2022	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Mukul Bhagtani S.K. Panwar-R1 Dhwani Bagdai-IRP
22.	Comp. App. (AT) (Ins) No. 225 of 2022	Rajasthan State Industrial Development & Investment Corporation Ltd. (RIICO) Vs. Sandeep Kumar Bhatt Liquidator JL KNIT (India) Ltd.	Milind Kumar	Mohit Nandwani Sandeep Kr. Bhatt Kamal Tyagi

For Hearing

23.	Comp. App. (AT) (Ins) No. 967 of 2021	Babulal Aggarwal Director of Drishti India Ltd. Vs. Manish Kumar & Ors.	S. Premchandra	Sunil K Jain-R1 Priyanka Chouhan-R3
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02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

24.	Comp. App. (AT) (Ins) No. 954 of 2021 & I.A No. 2941 of 2021 (PH)	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr. With	Raghav Kakkar	Abhishek Anand-R1 Dinkar Singh Gagan Garg Rohit Singh-R2
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25.	Comp. App. (AT) (Ins) No. 1011 of 2021 (PH)	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Surinder Kr. Gupta	Abhishek Anand Dinkar Singh Gagan Garg Rohit Singh-R2
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By order of Hon'ble Chairperson
-sd/-
Registrar